



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,3rd June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
57	<a href="#">WP(C)/6637/2023</a> FIXED	PHATIK BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
58	<a href="#">I.A.(Civil)/782/2024</a> FIXED in <a href="#">WP(C)/1052/2024</a> <b>WITH</b> <a href="#">WP(C)/1052/2024</a>	REZZAK HOSSAIN, <b>Versus</b> THE STATE OF ASSAM AND 8 ORS  REZZAK HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR M A ISLAM  MR M A ISLAM MR J I MONDAL MR A N IQBAL	SC, ELEM. EDU  SC, ELEM. EDU GA, ASSAM MR G U AHMED (r-9) MR. R ISLAM (r-9)

LEAVE NOTE OF ADVOCATES FOR 03/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
4)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
5)	MR. P SUNDI	22-05-2024	To	06-06-2024
6)	MS. N M DEKA	24-05-2024	To	28-06-2024
7)	MR. A THAKUR	24-05-2024	To	06-06-2024
8)	MS. B M CHETRI	28-05-2024	To	04-06-2024
9)	MS. D GHOSH	28-05-2024	To	04-06-2024
10)	MS. S SARMA	29-05-2024	To	15-06-2024
11)	MR. S B PRASAD	03-06-2024	To	07-06-2024
12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
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17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024

20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024
23)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
40	<a href="#">WP(C)/8139/2019</a> WITH OFFICE NOTE , FIXED	SAGAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD. S M RAHMAN MR. M I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
41	<a href="#">WP(C)/2887/2024</a> B/O	M/S N. S. TRANSPORT AND ANR <b>Versus</b> THE UNION OF INDIA AND 16 ORS	MR P SHARMAH MR R CHETRY	SC, I O C
<b>ADMISSION</b>				
42	<a href="#">WP(C)/6143/2023</a> WITH OFFICE NOTE, FIXED	CHARAN RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS S NATH	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/1295/2024</a> <b>in</b> WP(C)/6143/2023	SRI GAURANGA DAS, <b>Versus</b> CHARAN RAY AND 4 ORS	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR H DAS

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 10**

**[CIVIL BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
61	<a href="#">CRP(IO)/410/2023</a> FIXED	BODIYAT JAMAL AND 3 ORS <b>Versus</b> MONOWARA BEWA AND 10 ORS (E)	MR. A ROSHID	
62	<a href="#">CRP(IO)/159/2024</a> FIXED	LEKHA DAS <b>Versus</b> DHAN CHOUDHURY AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	
<b>ADMISSION</b>				
63	<a href="#">FAO/36/2024</a> CAVT. NO.02432/024, FIXED	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR <b>Versus</b> ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/1530/2024</a> in FAO/36/2024	NIRMAL KUMAR SHARMA @ NIRMAL SHARMA AND ANR <b>Versus</b> ANJUMON ARA AHMED	S ALI MR. S I RASUL MR. R BARUAH MS. M NATH MS. J SARMA	MR. R ALI FOR CAVEATOR
<b>ORDERS</b>				
64	<a href="#">I.A.(Civil)/1638/2024</a> (CONNECTED WITH ITEM NO. 17 IN THE DAILY CAUSE LIST) in RSA/12/2008	ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS <b>Versus</b> MANIK DEKA,	MR. D MOZUMDER	
	<b>WITH</b> <a href="#">I.A.(Civil)/1636/2024</a>	ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS <b>Versus</b> MANIK DEKA,	MR. D MOZUMDER	
	<b>WITH</b> <a href="#">I.A.(Civil)/1637/2024</a>	ON THE DEATH OF HEMO PRABHA BARUA BHUYAN HER LEGAL HEIRS RABIN CH BHUYAN AND 2 ORS <b>Versus</b> MANIK DEKA	MR. D MOZUMDER	

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 12**

**[SPECIAL DIVISION BENCH]**

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<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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**HEARING**

29	<a href="#">CRL.A(J)/65/2020</a> 4 Y 8 M 13 D.:PART-HEARD, LCR 5 FILES, P.B.-2, FIXED	JITEN GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 13**

**[CIVIL BENCH-V**

**THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 03-06-2024 TO 28-06-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 22 TO 45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
51	<a href="#">WP(C)/4225/2015</a> FIXED	NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M RAHMAN MR. D DAS MR. I AHMED MD. GIASH UDDIN	MR. P K ROY (R-6) MR. K K NANDI (SC, ESIC) C.G.C. MR. B CHAKRAVARTY(R-4) MR. B GOGOI (SC, HEALTH DEPT.(R-2)) MS. T BEGUM (R-1) MS. M DUTTA (R-6) SC, FINANCE (R-2-3) SC, HEALTH (R-1) ASSTT. S.G.I.(R-4) MS. A CHAKRABORTY (R-6)
	<b>WITH</b> <a href="#">I.A./954/2016</a> <b>in</b> WP(C)/4225/2015	NATIONAL HEALTH MISSION EMPLOYEES ASSOCIATION, ASSAM and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRM RAHMAN MR.D DAS MR.I AHMED MD.GIASH UDDIN	MR.P K ROY(R-6) MR.K K NANDIR-1 C.G.C. MR.B CHAKRAVARTY(R-4) MS.T BEGUM(R-1) MS.M DUTTA(R-6) MS.A CHAKRABORTY(R-6) ASSTT.S.G.I.(R4) SC, FINANCE(R2-3) SC, HEALTH(R1)
52	<a href="#">WP(C)/3161/2023</a> FIXED	PUNJAB NATIONAL BANK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR I S MAZUMDAR (R-5)



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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
62	<a href="#">Bail Appln./1414/2024</a> WITH OFFICE NOTE, FIXED	RUNA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MRS. R RONGMEI MS A DAS MS. U NANDA	PP, ASSAM
<b>ORDERS</b>				
63	<a href="#">CRP(IO)/168/2022</a> FIXED	SHYAMAL PAUL <b>Versus</b> MD. ASHIK UDDIN MAZUMDAR AND 4 ORS.	MR G N SAHEWALLA MR. P DEKA MS. S KATAKEY MS. S. TODI MR H K SARMA	MS. R CHOUDHURY (r-1) MR N RAHMAN (r-1)
<b>STAY MATTERS</b>				
64	<a href="#">Tr.P.(C)/12/2024</a> FIXED	KUKILA KALITA <b>Versus</b> MRIDUPLABON PHUKAN	MR A KAKOTI MS. M BARUAH	MR U S BORGHAIN MS DIPSY RAJA

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
52	<a href="#">AB/1390/2024</a> B/O	ASHIT CHANDA <b>Versus</b> THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
<b>ADMISSION</b>				
53	<a href="#">Crl.Pet./28/2023</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
<b>ORDERS</b>				
54	<a href="#">I.A.(Crl.)/499/2024</a> FIXED in Crl.Rev.P./4789/2024 <b>WITH</b> <a href="#">Crl.Rev.P./4789/2024</a> (Filing Number) <b>WITH</b> <a href="#">I.A.(Crl.)/4790/2024</a> (Filing Number)	THIRESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.  THIRESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (G)  THIRESWAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R SARMA   MR. R SARMA  MR. R SARMA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR S DASGUPTA	06-05-2024	To	30-08-2024
3)	MR D K DAS	20-05-2024	To	10-06-2024
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11)	MR. S B PRASAD	03-06-2024	To	07-06-2024

12)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
13)	MR M Z AHMED	03-06-2024	To	04-06-2024
14)	MS B DUTTA	03-06-2024	To	04-06-2024
15)	MR. A M DUTTA	03-06-2024	To	04-06-2024
16)	MR. D KAKOTI	01-06-2024	To	12-06-2024
17)	MR D BHATTACHARYA	04-06-2024	To	04-06-2024
18)	MR D BHATTACHARYA	14-06-2024	To	14-06-2024
19)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
20)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
21)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
22)	MR. P MAHANTA	03-06-2024	To	03-06-2024
23)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:45 PM**

**[ For Monday,3rd June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CRIMINAL BENCH]**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS, ADMISSION  
AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- PRONOUNCEMENT OF JUDGEMENT / ORDER -</b>				
53	<a href="#">Crl.Rev.P./7/2024</a> (AT 10:30 AM)	ROUNAK ALI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR W R MEDHI (R-2) PP, ASSAM
<b>MOTION</b>				
54	<a href="#">Crl.Pet./640/2024</a> B/O	GAURANGA CHAKRABORTY @ GOURANGO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. S K JAIN MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
55	<a href="#">Bail.Appln./1439/2024</a> WITH OFFICE NOTE, FIXED	GOPAL BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS MR D J NATH	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/06/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
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23)	MR GAUTAM CHAUDHURY	03-06-2024	To	07-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Monday,3rd June 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
52	<a href="#">Crl.Pet./932/2019</a> FIXED	DIGANTA CHAKRABORTY <b>Versus</b> DIRECTORATE OF ENFORCEMENT	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	MR. S K MEDHI MRS. A GAYAN SC, ED
53	<b>WITH</b> <a href="#">Crl.Pet./1020/2018</a>	SUNIL CHOPRA AND ANR. <b>Versus</b> ENFORCEMENT DIRECTORATE	MR Z ALAM MR. U B SARMA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
54	<b>WITH</b> <a href="#">Crl.Pet./1231/2018</a>	AMITABH RAI SARMA <b>Versus</b> UNION OF INDIA	MR Z KAMAR MR P CHOUDHURY	ASSTT.S.G.I.
55	<b>WITH</b> <a href="#">Crl.Pet./1279/2018</a>	SUBRATO HOJAI <b>Versus</b> THE UNION OF INDIA	MR. P KATAKI MRS R BEGUM	ASSTT.S.G.I.
56	<b>WITH</b> <a href="#">Crl.Pet./1281/2018</a>	DEPOLAL HOJAI <b>Versus</b> THE UNION OF INDIA AND ANR.	MR. B BARMAN	ASSTT.S.G.I.
57	<b>WITH</b> <a href="#">Crl.Pet./1296/2018</a>	ARUP RAI <b>Versus</b> UNION OF INDIA AND ANR.	MR Z KAMAR MR P CHOUDHURY MS B GOSWAMI	ASSTT.S.G.I.
58	<b>WITH</b> <a href="#">Crl.Pet./80/2019</a>	RANBIR SINGH GANDHI AND ANR. <b>Versus</b> UNION OF INDIA AND ANR.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MS N BEGUM MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
59	<b>WITH</b> <a href="#">Crl.Pet./95/2019</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. B P BORAH MR Z KAMAR MR P J DUTTA MR R S RONGHANG	ASSTT.S.G.I.
60	<b>WITH</b> <a href="#">Crl.Pet./97/2019</a>	JAYANTA KUMAR GHOSH <b>Versus</b> THE ENFORCEMENT DIRECTORATE	MR. P K GOSWAMI MS. B CHOWDHURY	MRS. A GAYAN



61	<b>WITH</b> <a href="#">Crl.Pet./145/2019</a>	DEBOLAL GARLOSA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MRS. A GAYAN ASSTT.S.G.I.
62	<b>WITH</b> <a href="#">Crl.Pet./176/2019</a>	GITIKA GOSWAMI <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS. Y S PHOM	ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Crl.)/904/2019</a> in <a href="#">Crl.Pet./176/2019</a>	UNION OF INDIA AND ANR. <b>Versus</b> GITIKA GOSWAMI	MRS. A GAYAN	MR. A K BHUYAN
63	<b>WITH</b> <a href="#">Crl.Pet./180/2019</a>	BAIKUNTHA KALITA <b>Versus</b> UNION OF INDIA AND ANR.	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS. Y S PHOM	MR. S K MEDHI ( R1, R2)
64	<b>WITH</b> <a href="#">Crl.Rev.P./459/2019</a>	REDAUL HUSSAIN KHAN <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR Z KAMAR MR. S U AHMED MR A HAWARI	SC, C B I
65	<b>WITH</b> <a href="#">Crl.Pet./1020/2019</a>	RAJESH KUMAR JALAN <b>Versus</b> UNION OF INDIA AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	SC, ED
<b>BAIL HEARING (BA)</b>				
66	<a href="#">Bail Appln./1469/2024</a> WITH OFFICE NOTE, FIXED	ABUL HUSSAIN PARAMANIK <b>Versus</b> THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR A RAHMAN R ISLAM MR. J ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
67	<a href="#">AB/1157/2024</a> FIXED	BAKUL SK <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI MR. I BORTHAKUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/06/2024

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